

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION No. 5284
(TO BE ANSWERED ON 02.04.2025)**

NEWSPAPERS ENROLLED IN RNI OFFICE

5284: SHRI GOVIND MAKTHAPPA KARJOL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of the number of applications received in RNI office for newspaper registration, revised registration, title verification and change of ownership from Chitradurga Parliamentary Constituency;
- (b) the details of the number of applications approved, still pending and rejected in this regard;
- (c) the details of the name of newspapers enrolled in RNI Office from Chitradurga Parliamentary Constituency;
- (d) the details of the steps taken by the RNI to expedite the pending applications ?

ANSWER

MINISTER OF STATE FOR INFORMATION & BROADCASTING; AND
PARLIAMENTARY AFFAIRS; {DR. L MURUGAN}

(a) to (d) Government has developed Press Sewa Portal as a single window online platform for registration of periodicals in an efficient manner.

As per available records, 140 newspapers/periodicals from Chitradurga district are registered with Press Registrar General of India.

Since 01.01.2023, total of 72 applications for title verification and registration (including revised registration and change of ownership) were received from Chitradurga district.

Out of these 72 applications, 70 applications have been disposed of and 2 applications are under consideration.
